

C. A. T. Bench, JAIPUR

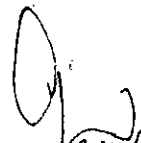
Date of Order

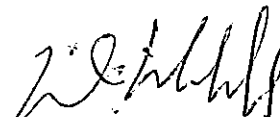
Orders

20/4/83

None present - for the petitioners.

Petitioners Western Railway has submitted that the matter alongwith similar cases is pending before the Honble Supreme Court and was listed on 3-3-83, and on that date the orders were given for 12.3.83. What has happened, on 12.3.83, has not been stated anywhere, though the application (M.P.) was submitted some time in April, 83. In such circumstances the petition cannot be accepted and the time cannot be granted. The M.P. is dismissed.


(C.O.P. Sharma)
Member (A)


(D.L. Mehta)
Vice-Chairman

Copy sent to the app. Court
& resp. on vide
on vide 3/28 & 3/29

Date 10-5-83

